

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 9605/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in CRLA No. 204/1983 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

Date : 24-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s)

Mr. Vishnu Shankar Jain, AOR  
Ms. Marbiang N. Khongwir, Adv.

For Respondent(s)

Mr. Randhir Kumar Ojha, AOR  
Mr. Prushottam Sharma, Adv.  
Mr. U. M. Tripathi, Adv.  
Mr. P. K. Dubey, Adv.  
Mr. Vishal Arun Mishra, Adv.

Mr. Rama Shanker Singh, Adv.  
Mr. Abhishek Yadav, AOR  
Mr. Saurabh Yadav, Adv.

Mr. Raghavendra S. Srivatsa, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 01<sup>st</sup> October, 2021.

(NIDHI AHUJA)  
AR-cum-PS

(RENU KAPOOR)  
BRANCH OFFICER